

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/349(KB)2017
IA(I.B.C)/922(KB)2023, IA(I.B.C)/1881(KB)2023,
IA(I.B.C)/1894(KB)2023, IA(I.B.C)/1116(KB)2023,
IA(I.B.C)/1517(KB)2023, IA(I.B.C)/1326(KB)2023,
IA(I.B.C)/746(KB)2022, IA(I.B.C)/509(KB)2023
CONT.A. (IBC)/8(KB)2023, IA(I.B.C)/312(KB)2023,
IA(I.B.C)/94(KB)2023, IA(I.B.C)/96(KB)2023,
IA(I.B.C)/669(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	RAM SARUP INDUSTRIES LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance VC and Physical (Hybrid) Mode

Mr.Sounak Mitra, Adv.] For Applicant in IA/922/2023
Ms. Sristi Roy, Adv.
Ms. Shivangi Tharel, Adv.

Mr. Rishav Banerjee, Adv.] For Respondent Nos.1 & 2 in IA/922/2023
Mr. Rajarshi Banerjee, Adv.

Mr. Satyendra Agrawal, Adv.] For Employees's Provident Fund Organisation
Mr. Bijoy Bag, Adv. in IA(IBC)/669/2021
Mr. Goutam Malik, Adv.

ORDER

1. IA(IBC)/922(KB)2023
 - a. Post this IA on **14.05.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)